

ORISSA HIGH COURT

FILING REPORT AS ON :11/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/14939/2025	M/S. F.R CONSTRUCTION VS MAHANADI COALFIELDS LIMITED	PRABODHA CHANDRA NAYAK VS	// ()	AOR20220001657C202500032
2	D-BLAPL/11143/2025	SITU @ SRITAM NAIK VS STATE OF ODISHA	JULIYAS PRASAD BEHERA VS	MOTANGA /177 /2024 () //	
3	D-BLAPL/11146/2025	MITUNA MAHANKUDA @ MITINA VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	BAIDYANATHPUR /108 /2020 () //	
4	D-BLAPL/11147/2025	SUBESH CHANDRA JENA VS STATE OF ODISHA	SOMANATH MITRA VS	/ /0 () //	
5	D-BLAPL/11148/2025	KUKUNA BEHERA VS STATE OF ODISHA	KHIROD KUMAR PANIGRAHI VS	SPL.TASK FORCE /2 /2025 () //	
6	D-BLAPL/11153/2025	SHYAM PRADHAN @ SRIDHAR PRADHAN @ SHAM VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	CUTTACK SADAR /54 /2024 () //	
7	D-BLAPL/11154/2025	MANU KHAN @ SK. REHMAN VS STATE OF ODISHA	BISWARANJAN DALAI VS	AUL /55 /2010 () //	AOR20220003722C202500049
8	D-BLAPL/11155/2025	SAMEER ALI VS STATE OF ODISHA	KASHINATH PATTNAIK VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK /21 /2024 () //	
9	D-BLAPL/11160/2025	AJIT SETHI VS STATE OF ODISHA	ARIJEET MISHRA VS	ANGUL TOWN /937 /2024 () //	
10	D-BLAPL/11162/2025 BLAPL/4001/2025	MITU BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	PURUSHOTTAMPUR /210 /2025 SPECIAL JUDGE(POCSO), BERHAMPUR(Ganjam) Spl/000038/2025	
11	D-BLAPL/11163/2025	RAJESH OJHA @ RAJESH KUMAR OJHA VS STATE OF ODISHA	KARUNAKAR GAYA VS	ASTARANGA /264 /2024 () //	

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12	D-BLAPL/11165/2025 BLAPL/4020/2025	ANIL KUMAR KANHAR VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	// 0 SPECIAL JUDGE,BHANJANAGAR(Ganjam) 2(A)CC/0000007/2025	
13	D-BLAPL/11167/2025 BLAPL/4041/2025	BHAKTARAM SRIGAM @ BHAGATRAM VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PAPERMETLA P.S. /12 /2023 DISTRICT AND SESSIONS JUDGE,MALKANGIRI(Malkangiri) CT/0000156/2023	
14	D-BLAPL/11169/2025	SUMAN SENDHA VS STATE OF ODISHA	ANIRUDHA DAS VS	ANGUL TOWN /216 /2025 ()	
15	D-BLAPL/11173/2025	HAPPY NAYAK @ GEDU VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	// CHANDRASEKHARPUR /115 /2025 ()	
16	D-BLAPL/11175/2025	KUBERA BADA KANHAR VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// BADAGADA /350 /2023 ()	AOD20240000242C202500063
17	D-BLAPL/11191/2025	KAMAL SWAIN VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	// BRAHMAGIRI /533 /2024 ()	AOR20220003344C202500028
18	D-BLAPL/11192/2025	BABUL BEHERA VS STATE OF ODISHA	ADITI HOTA VS	// Maitri Vihar PS /53 /2025 ()	
19	D-BLAPL/11193/2025	BHUBAN DEEP VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	// KUNDHEIGOLA /163 /2020 ()	AOD20240000603C202500010
20	D-BLAPL/11194/2025	KAMAL SWAIN VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	// BRAHMAGIRI /97 /2025 ()	AOR20220003344C202500029
21	D-BLAPL/11211/2025	BANTY @ NIHAR RANJAN SAMAL VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	// KEONJHAR TOWN /164 /2025 ()	
22	D-BLAPL/11214/2025	UGRASEN PALEI VS STATE OF ODISHA	DIGAMBAR SETHI VS	// HARICHANDANPUR /174 /2022 ()	
23	D-BLAPL/11216/2025	SOMNATH PATTNAIK @ SIBU	SATYA NARAYAN PANDA	// BURLA /417 /2023	AOR20230000459C202500004

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/11217/2025	DEBASISH MANDAL NAYAK	SUCHIT KUMAR NAYAK	PADMAPUR /35 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/11219/2025	MOHAN MALLIK	SUCHIT KUMAR NAYAK	PUTASINGH /46 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/11223/2025	MAHESWAR PANDA @ KANHA	SANJAY KUMAR PATTANAIAK	TANGI /62 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/11226/2025	GIRISH CHANDRA BEHERA	DEBASISH SAMAL	BALASORE VIGILANCE /2 /2025	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
28	D-BLAPL/11227/2025	ASHOK JENA	DUSHMANTA SAHOO	BADAGADA /544 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/11228/2025	HRISHIKESH DEHURY	DUSHMANTA SAHOO	BADAGADA /544 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/11231/2025	JAYARAM SUNANI	STHITI PRAGYAN SUNANDINI	KOMNA PS /244 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/11236/2025	ALOK SARAF	BIBEKANANDA BEHERA	RAMPUR (SONEPUR) /128 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/11239/2025	BHARAT CHANDRA BEHERA	AMLAN SHAKTI PAUL	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/11249/2025	MANOJ BHARIMAL @ BIDA @ MANOJ BHARIMALL	JYOTIRMAYA SAHOO	TANGI (KHURDA) /202 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/11250/2025	SIBA HANTAL	MANORANJAN PADHY	BOIPARIGUDA /79 /2009	AOD20220003086C202500070
		VS	VS	()	

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35	D-BLAPL/11254/2025	STATE OF ODISHA MD HAKIM VS	SYED IQBAL VS	// EOW,BHUBANESWAR /6 /2023 ()	AOR20220001843C202500019
36	D-BLAPL/11255/2025	STATE OF ODISHA SAHAZAD @ SAHAJAD @ AMZAD KHAN VS	ACHYUTANANDA PATTANAIK VS	// TANGI (KHURDA) /202 /2025 ()	
37	D-BLAPL/11258/2025	STATE OF ODISHA BIKASH KUMAR PRADHAN VS	SUSHANTA HARICHANDAN VS	// / 0 ()	
38	D-BLAPL/11260/2025	STATE OF ODISHA AJAYA BISWAL @ AJAYA KUMAR BISWAL VS	PABITRA KUMAR NAYAK VS	// RENGALI DAM SITE /61 /2024 ()	
39	D-BLAPL/11261/2025	STATE OF ODISHA RANJITA PATRA VS	LALATENDU SAMANTARAY VS	// ASKA /738 /2024 ()	
40	D-BLAPL/11264/2025	STATE OF ODISHA ABHIMANYU ROHIDAS VS	PABITRA KUMAR NAYAK VS	// JHARSUGUDA SADAR /23 /2025 ()	
41	D-BLAPL/11265/2025	STATE OF ODISHA CHANDU @ JAGMOHAN GHUTA VS	BIKASH KUMAR DASH VS	// BIRMAHARAJPUR /3 /2020 ()	
42	D-BLAPL/11269/2025	STATE OF ODISHA JAGABANDHU RANA VS	MAHES DAS VS	// / 0 ()	
43	D-BLAPL/11271/2025	STATE OF ODISHA JITENDRA NAIK @ JITUNA VS	BISHNU PRASAD PRADHAN VS	// TANGI (KHURDA) /142 /2025 ()	
44	D-BLAPL/11272/2025	STATE OF ODISHA KIRAN MALLIK VS	SUCHIT KUMAR NAYAK VS	// PUTASINGH /46 /2024 ()	
45	D-BLAPL/11274/2025	STATE OF ODISHA JUGAL KISHOR SARAF @ RINKU VS STATE OF ODISHA	RAMANANDA THANAPATI VS	// MURIBAHAL /184 /2022 () //	AOR20230000173C202500007

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46	D-BLAPL/11275/2025	MAGUNI @ SANJAY KUMAR ROUT @ SANJAY ROUTABINASH ACHARYA VS STATE OF ODISHA	VS	CHOUWAR /159 /2023 () //	
47	D-BLAPL/11276/2025	SADA @ SADANANDA BARADA VS STATE OF ODISHA	MANORANJAN PADHY VS	HINJILI /14 /2025 () //	AOD20220003086C202500072
48	D-BLAPL/11284/2025	SAGAR PANDA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	BERHAMPUR SADAR /510 /2023 () //	
49	D-BLAPL/11294/2025	PRABHAKAR PARIDA @ PRAVHAKAR PARIDA @ PINAKI VS STATE OF ODISHA	DEBHUJI RANJAN MOHANTY VS	BOUDH /159 /2025 () //	
50	D-BLAPL/11296/2025	BIRENDRA GOUDA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	//0 () //	
51	D-BLAPL/11297/2025	NITISH KUMAR BARIK VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	NAYAPALLI P.S. /170 /2024 () //	
52	D-BLAPL/11299/2025	MANOJ NAG @ BEHERA VS STATE OF ODISHA	CHIRANJIB ROUT VS	KANIHA /193 /2023 () //	
53	D-BLAPL/11301/2025	SARAT KHUNTIA VS STATE OF ODISHA	CHIRANJIB ROUT VS	RENGALI DAM SITE /148 /2023 () //	
54	D-BLAPL/11302/2025	AJAY @ AJAYA DAS VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SINGLA /217 /2024 () //	
55	D-BLAPL/11307/2025	BASU @ BASUDEB SAHU VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	BIJEPUR /53 /2025 () //	
56	D-BLAPL/11308/2025	SANJOY MONDAL @ SANJAY VS UNION OF INDIA (NCB)	SUDHANSU SEKHAR DASH VS	NCB BHUBANESWAR /3 /2025 () //	
57	D-BLAPL/11312/2025	MUNA BEHERA	CHIRANJIB ROUT	N.T.P.C. /140 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/11315/2025	JANMEJAYA SWAIN	AMITAV TRIPATHY	ITAMATI /87 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/11326/2025	SUSHIL KUMAR KISSAN @ SUSHIL KISSAN	DEVASHIS PANDA	REAMAL /225 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/11328/2025	SANJAY KU. PARIDA @ SILU @ SANJAY PARIDA	SANJIB KUMAR BHANJADEO	KHURDA MODEL /122 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/11330/2025	SUMIT KUMAR MOHAPATRA	RANJAN KUMAR NAYAK	SAHID NAGAR P.S. /103 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/11331/2025	NIRAPADA KARMAKAR	PRASANTA KUMAR SAHOO	EOW,BHUBANESWAR /4 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/11335/2025	DHANANJAYA PRUSTY	PRASANTA KUMAR SAHOO	EOW,BHUBANESWAR /4 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/11336/2025	MANAS KUMAR MOHAPATRA	SAKTI PRASAD DAS	CHANDRASEKHARPUR /115 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-CMAPL/14781/2025	M/S. KARPARA PROJECT ENGINEERING PVT LTD.	RAJJEET ROY	//	AOR20220001462C202500041
		VS	VS	()	
		SANAT KUMAR SENAPATI		//	
66	D-CMAPL/14829/2025	GIRIJA SANKAR MAHARANA	ADV.	//	
		VS	VS	()	
		CANARA BANK,KHORDHA		//	
67	D-CMAPL/14848/2025	M/S. MAITHAN ISPAT LTD.	ADV.	//	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-CMAPL/14850/2025	NAYANA KUMARI MOHANTY	ADV.	//	
		VS	VS	()	

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69	D-CMAPL/14854/2025	STATE OF ODISHA LABANGALATIKA SAHOO VS	NILAMADHAB BISOI VS	// // ()	
70	D-CMAPL/14858/2025	STATE OF ODISHA SWAPNA SWAIN VS	NILAMADHAB BISOI VS	// // ()	
71	D-CMP/14802/2025	STATE OF ODISHA BHABEN MAITRA VS	SMITA RANJAN PATNAIK VS	// // ()	
72	D-CMP/14834/2025 CMP/551/2025	STATE OF ODISHA VS VIBGYOR STRUCTURAL CONSTRUCTIONS PRIVATE LIMITED.,SAMBALPUR	SABITA RANJAN PATNAIK,A.GA. VS	// // CIVIL JUDGE (SD),SAMBALPUR(Sambalpur) EC/0000010/2009	LOD20240000200C202500187
73	D-CMP/14971/2025	BIMALA DEI VS SADANANDA BEHERA	SOUMYA MISHRA VS	// // ()	
74	D-CMP/14999/2025	MANAS KUMAR PATRA VS ANINDITA PATRA	SOUMYA MISHRA VS	// // ()	
75	D-CMP/15010/2025	RATAN KUMAR AGARWAL VS MAYADHAR PANDA	AGNIHOTRA SAHU VS	// // ()	
76	D-CONTC/14779/2025	PRADYOT KUMAR SAHOO VS ANU GARG, IAS	ADV. VS	// // ()	
77	D-CONTC/14816/2025	TRINATH PRADHAN VS SANTOSH KUMAR MISHRA,DIRECTOR OF MEDICAL EDUCATION TRAINING ,BBSR,KHURDA	ADV. VS	// // ()	
78	D-CONTC/14818/2025	GOBINDA CHANDRA SUNAMAJHI VS SARAT CHANDRA SABARA,OAS	ADV. VS	// // ()	
79	D-CONTC/14836/2025	NANDA @ NANDIA DAS VS PRIYADARSI SANGRAM KESHARI KHUNTIA,TAHASILDAR	ADV. VS	// // ()	

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80	D-CONTC/14838/2025	SASHI REKHA NAYAK VS SUBASH CHANDRA BISWAL,BLOCK EDUCATION OFFICER,BINJHARPUR,JAJPUR	ADV. VS	// 0	
81	D-CONTC/14856/2025	BANSHIDHAR MOHANTY VS SURYAWANSHI MAYUR VIKAS,COLLECTOR	ADV. VS	// 0	
82	D-CONTC/14870/2025	JITENDRA KUMAR BISWAL VS BHABATOSH MALLIK,OAS	ADV. VS	// 0	
83	D-CONTC/14872/2025	MALI SAHOO VS AJAY MOHANTY,TAHASILDAR	PRAKASH KUMAR MISHRA VS	// 0	
84	D-CONTC/14881/2025	UMA SHANKAR MISHRA VS SURENDRA KUMAR,IAS	JYOTI RANJAN KAR VS	// 0	
85	D-CONTC/14884/2025	SRIDHAR BARIK VS SHALINI PANDIT, IAS	DILLIP KUMAR MOHAPATRA VS	// 0	
86	D-CONTC/14888/2025	BATAKRUSHNA SARANGI VS GAURAV SHIVAJI ISALWAR,IAS	ADV. VS	// 0	
87	D-CONTC/14892/2025	HEMANTA KUMAR JOSHI VS GAURAV SHIVAJI ISALWAR,IAS	ADV. VS	// 0	
88	D-CONTC/14908/2025	PRAMODA CHANDRA ROUT VS ANU GARG,ADDITIONAL CHIEF SECRETARY, WATER RESOURCES DEPARTMENT,BBSR	GOPINATH PANDA VS	// 0	
89	D-CONTC/14914/2025	SWADESH BANDITA PADHI VS PREMCHANDRA CHOUDURI,IAS	ADV. VS	// 0	
90	D-CONTC/14927/2025	RADHANATH PARIDA VS ARVIND AGRAWAL, IAS	ADV. VS	// 0	
91	D-CONTC/14932/2025	DR MAITRIRANI BISWAL	ADV.	//	

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		VS	VS	0	
92	D-CONTC/14934/2025	ARVIND AGRAWAL, IAS KUKUMEENA MOHANTY	ADV.	//	
		VS	VS	0	
93	D-CONTC/14938/2025	ARVIND AGRAWAL, IAS ASHOK KU PARIDA	ADV.	//	
		VS	VS	0	
94	D-CONTC/14942/2025	ARVIND AGRAWAL, IAS DOLAMANI MEHER	ADV.	//	
		VS	VS	0	
95	D-CONTC/14948/2025	ARVIND AGRAWAL, IAS RANJAN KUMAR BEHERA	ADV	//	AOR20230000065C202500006
		VS	VS	0	
96	D-CONTC/14959/2025	PRITIPARNA MISHRA, TAHASILDAR,KUJANGA RASHMIREKHA MOHANTA	ADV	//	AOR20220001535C202500069
		VS	VS	0	
97	D-CONTC/14970/2025	MANORANJAN MOHANTA PRINCIPAL, BETNOTI COLLEGE PRITILATA MOHAPATRA	SOMANATH NANDA	//	
		VS	VS	0	
98	D-CONTC/14974/2025	SONAMIKA RAY,DISTRICT EDUCATION OFFICER,KHORDHA PARAMANANDA PIROI	ADV.	//	
		VS	VS	0	
99	D-CONTC/14978/2025	SHALINI PANDIT, IAS RAJIB KUMAR BEHERA	ADV.	//	
		VS	VS	0	
100	D-CONTC/14979/2025	SHALINI PANDIT, IAS SIMANTI NAIK	ADV.	//	
		VS	VS	0	
101	D-CONTC/14986/2025	PUNYA SALILA SRIVASTAVA,IAS BISHNUPRIYA BEHERA	ADV.	//	
		VS	VS	0	
102	D-CONTC/14990/2025	PUNYA SALILA SRIVASTAVA,IAS PREMALATA NAIK	ADV.	//	
		VS	VS	0	

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103	D-CONTC/14991/2025	PUNYA SALILA SRIVASTAVA,IAS LALITA DEHURY VS	ADV. VS	// // ()	
104	D-CONTC/14994/2025	PUNYA SALILA SRIVASTAVA,IAS MADHUSMITA MALLICK VS	ADV. VS	// // ()	
105	D-CONTC/14996/2025	PUNYA SALILA SRIVASTAVA,IAS ANITA PATRA VS	ADV. VS	// // ()	
106	D-CONTC/15000/2025	PUNYA SALILA SRIVASTAVA,IAS MOUSUMI PARIDA VS	ADV. VS	// // ()	
107	D-CONTC/15003/2025	PUNYA SALILA SRIVASTAVA,IAS SUCHARITA SAHOO VS	ADV. VS	// // ()	
108	D-CONTC/15004/2025	PUNYA SALILA SRIVASTAVA,IAS ABAYANTI BISWAL VS	ADV. VS	// // ()	
109	D-CONTC/15005/2025	PUNYA SALILA SRIVASTAVA,IAS JHUMI NAIK VS	ADV. VS	// // ()	
110	D-CRLA/11152/2025	PUNYA SALILA SRIVASTAVA,IAS BISWAJEET @ BISWAJIT SWAIN VS	BINAYA BHUSAN ROUTRAY VS	PAHALA /20 /2025 ()	
111	D-CRLA/11235/2025	STATE OF ODISHA SK.YUSUF VS	AMULYA RATNA PANDA VS	// SAHADEV KHUNTA /364 /2021 ()	
112	D-CRLA/11251/2025	STATE OF ODISHA SARAT KUMAR SINGHSAMANT VS	ASHWINI KUMAR DAS VS	// BHUBANESWAR VIGILANCE /14 /2006 ()	
113	D-CRLA/11263/2025	STATE OF ODISHA(VIG.) JAGANNATH GOUDA VS	JYOTIRMAYA SAHOO VS	// HINJILI /663 /2024 ()	
		STATE OF ODISHA		//	

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114	D-CRLA/11290/2025	VICTIM VS STATE OF ODISHA	SMRUTI RANJAN NAYAK VS	BANARAPAL /3 /2016 () //	
115	D-CRLA/11300/2025	ABHIMANYU PATRA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	TELKOI /7 /2022 () //	AOD20240000364C202500054
116	D-CRLA/11304/2025	SANJAY GIRI VS STATE OF ODISHA	AKASH BHUYAN VS	MARINE PST TALCHUA /38 /2022 () //	
117	D-CRLA/11314/2025	PITARA HARIJAN @ PITAR VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	JEYPORE MAHILA /80 /2021 () //	
118	D-CRLA/11332/2025	PRASANT PRADHANI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	LAXMIPUR /146 /2020 () //	
119	D-CRLMC/11138/2025	BINA @ BINOD PRADHAN VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	PIPLI /347 /2012 () //	AOR20220001591C202500018
120	D-CRLMC/11140/2025	SARAT BARIK @ SARAT CHANDRA BARIK VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	JAGATSINGPUR /20 /2023 () //	
121	D-CRLMC/11142/2025	KISHORE CHANDRA DAS VS STATE OF ODISHA	SRINIVAS MOHANTY VS	DHENKANAL TOWN /140 /2025 () //	AOR20230000802C202500027
122	D-CRLMC/11144/2025	SANU NAIK VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	ODAGAON /290 /2023 () //	AOD20220003315C202500026
123	D-CRLMC/11151/2025	BIGHINI@BIGHNESAR NAYAK@BIGHNESWAR NAYAK VS STATE OF ODISHA	MOTIRMAYA SAHOO VS	NARASINGHPUR /38 /2021 () //	
124	D-CRLMC/11156/2025	BIGHINI@BIGHNESAR NAYAK@BIGHNESWAR NAYAK VS STATE OF ODISHA	MOTIRMAYA SAHOO VS	NARASINGHPUR /37 /2021 () //	
125	D-CRLMC/11157/2025	BIGHINI@BIGHNESAR NAYAK@BIGHNESWAR NAYAK	MOTIRMAYA SAHOO	NARASINGHPUR /35 /2021	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/11158/2025	BIGHINI@BIGHNESAR NAYAK@BIGHNESWAR NAYAK	MOTIRMAYA SAHOO	NARASINGHPUR /22 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/11159/2025	BIGHINI@BIGHNESAR NAYAK@BIGHNESWAR NAYAK	MOTIRMAYA SAHOO	NARASINGHPUR /40 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/11161/2025	BIGHINI@BIGHNESAR NAYAK@BIGHNESWAR NAYAK	MOTIRMAYA SAHOO	NARASINGHPUR /158 /2015	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/11164/2025	BIGHINI@BIGHNESAR NAYAK@BIGHNESWAR NAYAK	MOTIRMAYA SAHOO	NARASINGHPUR /160 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/11166/2025	BIGHINI@BIGHNESAR NAYAK@BIGHNESWAR NAYAK	MOTIRMAYA SAHOO	KANPUR /39 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMC/11170/2025	BIGHINI@BIGHNESAR NAYAK@BIGHNESWAR NAYAK	MOTIRMAYA SAHOO	NARASINGHPUR /39 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMC/11196/2025	PADARBINDA TRIPATHY	SAILAZA NANDAN DAS	BARGARH /481 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMC/11202/2025	MRUTYUNJAYA MALIK @ DILU	ARIJEET MISHRA	AUL /460 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMC/11205/2025	GOKULA MALIK @ MALLIK	ARIJEET MISHRA	KOREI /161 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMC/11206/2025	BABUL SETHY	BIDYADHAR MANSING	PARADEEP LOCK /226 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMC/11209/2025	NANDA @ RABINDRA KUMAR GARANAYAK	BIDYADHAR MANSING	ANGUL TOWN /889 /2024	
		VS	VS	()	

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137	D-CRLMC/11222/2025	STATE OF ODISHA BABULI SAHU VS	SAMARENDRA BAHADUR VS	// BURLA /8 /2007 ()	
138	D-CRLMC/11225/2025	STATE OF ODISHA SUNIL KUMAR SAHU VS	BISWA RANJAN DAS VS	// HINJILI /165 /2023 ()	
139	D-CRLMC/11232/2025	STATE OF ODISHA DUKHI BALIARSINGH VS	SUDHANSU SEKHAR JENA VS	// / 0 ()	
140	D-CRLMC/11234/2025	SANJAY KUMAR JHA HIMANSHU SEKHAR JENA VS	SUDHANSU SEKHAR JENA VS	// / 0 ()	
141	D-CRLMC/11241/2025	UMAMANI JENA SANTOSH KUMAR TRIPATHY VS	LALITENDU MISHRA VS	// MARKAT NAGAR /200 /2023 ()	AOR20220001610C202500029
142	D-CRLMC/11245/2025	STATE OF ODISHA MANOJA NAHAK@MANOJ KUMAR NAHAK VS	LALATENDU SAMANTARAY VS	// ASKA /111 /2017 ()	
143	D-CRLMC/11248/2025	STATE OF ODISHA SABITA SAHOO VS	BRUNDABAN ROUT VS	// TIRTOL /84 /2024 ()	
144	D-CRLMC/11259/2025	STATE OF ODISHA ASMAT SHAH VS	CHANDRAKANTA NAYAK VS	// / 0 ()	
145	D-CRLMC/11266/2025	SATYABHAMA PANIGRAHI MANGULI JENA VS	JYOTIRMAYA SAHOO VS	// TANGI (KHURDA) /637 /2022 ()	
146	D-CRLMC/11267/2025	STATE OF ODISHA PRAKASH KUMAR MAJHI VS	SATYABHAMA SETH VS	// TANGI (KHURDA) /237 /2022 ()	
147	D-CRLMC/11273/2025	STATE OF ODISHA RONIT MUKHI VS	SOMANATH NANDA VS	// MANGALA BAG /19 /2024 ()	
		STATE OF ODISHA		//	

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148	D-CRLMC/11288/2025	SUNAKANTA @ SURYAKANTA DHIR VS STATE OF ODISHA	SK.ZAFARULLA VS	NILGIRI /3 /2012 () //	
149	D-CRLMC/11293/2025	PARTHA SARATHI BIBHUDATTA DASH VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	KHURDA P.S. /243 /2019 () //	
150	D-CRLMC/11295/2025	GHANASHYAM MAHAKUR VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	BINIKA /28 /2023 () //	
151	D-CRLMC/11313/2025	SUBASH CHANDRA NAYAK VS STATE OF ODISHA	BIDYADHAR MANSING VS	CHANDRASEKHARPUR /307 /2017 () //	
152	D-CRLMC/11318/2025	ASIA PACIFIC CO. LTD., SOUTH WEST DELHI VS STATE OF ODISHA	RAVI SHANKAR SAMAL VS	//0 () //	
153	D-CRLMC/11319/2025	SANTU BHOI@HRUSIKESH BHOI VS STATE OF ODISHA	SATYA RANJAN SWAIN VS	PURI TOWN /16 /2020 () //	
154	D-CRLMC/11325/2025	PRAMODINI SETHI VS STATE OF ODISHA	AMITAV TRIPATHY VS	FATEGARH /235 /2018 () //	
155	D-CRLMC/11337/2025	BIJU JENA VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	MAHANGA /49 /2017 () //	
156	D-CRLMP/11179/2025	UTTAM CHARAN SWAIN VS STATE OF ODISHA	KIRAN ROUT VS	//0 () //	
157	D-CRLMP/11187/2025	RAMAKANTA MAHALI VS STATE OF ODISHA	PRADEEP KUMAR DASH VS	MARSHAGHAI /95 /2024 () //	AOR20220002710C202500009
158	D-CRLMP/11243/2025	PADMABATI MALLICK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	//0 () //	
159	D-CRLMP/11256/2025	BANKA BIHARI MISHRA	KAILASH CHANDRA SATAPATHY	//0	

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		VS	VS	()	
		STATE OF ODISHA		//	
160	D-CRLMP/11283/2025	DHRUBA CHARAN DAS	TAPAN KUMAR KAMILA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-CRLMP/11309/2025	JITENDRA BARIK	AMLAN SHAKTI PAUL	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-CRLMP/11321/2025	SAUKAT ALLI @ JALAL ALLI	SATYABRATA DASH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-CRLREV/11172/2025	RAMESH DAS	KHUSBU PANIGRAHI	/ /	AOR20220002787C202500040
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-CRLREV/11178/2025	INDRAJIT DE	RAJESWAR HOTA	/ /0	
		VS	VS	()	
		REPUBLIC OF INDIA (CBI)		//	
165	D-CRLREV/11180/2025	NASIM SEKH @ SEKH NASIM	RAJENDRA NARAYAN ROUT	/ /	AOR20220001558C202500075
		VS	VS	()	
		FARAH NAAZ		//	
166	D-CRLREV/11218/2025	RAJESH KUMAR DORA	PRAFULLA KUMAR KAR	/ /0	
		VS	VS	()	
		SANATAN PRADHAN		//	
167	D-CRLREV/11246/2025	AJAY KUMAR MISHRA	PRIYA RANJAN SINGH	BARBIL /84 /2008	
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-CRLREV/11287/2025	SURENDRA KUMAR MISHRA	BHABANI SHANKAR DASPARIDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-CRLREV/11306/2025	SUKANTA SWAIN	BHABANI SHANKAR DASPARIDA	MAHAKALPARA /33 /2002	
		VS	VS	()	
		STATE OF ODISHA		//	
170	D-FAO/14774/2025	MANGER ELECTRICAL, TL AND SS SUB-DIVISION, DIBENKA	DEBANKAN KAMAR DASH	/ /	
		VS	VS	()	

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171	D-MACA/14785/2025	URMILA SAHOO MANA PRADHAN VS ALEN KUMAR PRADHAN	AKSHAYA KUMAR SAHOO VS	// // 0 //	
172	D-MACA/14833/2025	NEW INDIA ASSURANCE CO. LTD.,KORAPUT VS LATASRI NAYAK	PRAMOD KUMAR TRIPATHY VS	// 0 //	
173	D-MACA/14868/2025	PRATIMA DEBATA VS RAJALAXMI PATTNAIK	PRABASH CHANDRA PATTANAİK VS	// 0 //	
174	D-MACA/14875/2025	ULLASH KUMAR SAHOO VS SUNIL KUMAR ROUT	PRABASH CHANDRA PATTANAİK VS	// 0 //	
175	D-MACA/14983/2025	D.M.(LEGAL), M/S. ORIENTAL INSURANCE CO. LTD.,CUTTACK VS CHANDINI BISHI	ADITHYAN KHAN VS	// 0 //	
176	D-MATA/14984/2025	BIBEK KUMAR SANDIL VS BHARATI BHUMIJ	AMIYA BHUSAN DASH VS	// 0 //	
177	D-MATA/15007/2025	SATYAJIT RAY VS ANINDITA RAY @ BABAREJEE	SUVALAXMI DEVI VS	// 0 //	
178	D-RPFAM/14812/2025	BIKASH RANJAN CHOUDHURY VS SUDIPTA CHOUDHURY	NIRANJAN PRASAD PATRA VS	// 0 //	
179	D-RPFAM/14840/2025	SOMANATH PANDA VS SUCHISMITA PANDA	ASHOK KUMAR MOHANTY VS	// 0 //	
180	D-RPFAM/14953/2025	SANJAY KUMAR SAMAL VS SUMITRA NAYAK	ABHINANDAN PRADHAN VS	// 0 //	
181	D-RSA/14780/2025	SAGAR PRADHAN@PADHAN VS PRAKASH PRADHAN@PADHAN	MANAS RANJAN BADAJENA VS	// 0 //	

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182	D-RVWPET/14775/2025	PRINCIPAL SECRETARY, SCHOOL AND MASS EDUCATION, Bhubaneswar VS JAYANTA KUMAR BADHAI	SAROJ KUMAR JEE, A.G.A	// 0 //	LOD20240000200C202500186
183	D-WA/14771/2025	STATE OF ODISHA VS BISWARANJAN MOHAPATRA	SAROJ KUMAR JEE, A.G.A	// 0 //	LOD20240000194C202500178
184	D-WA/14794/2025	ANUPAMA BEHERA VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3)	// 0 //	AOR20230000709C202500012
185	D-WA/14797/2025	STATE OF ODISHA VS PRADYUMNA JENA	CHANDRA KANTA PRADHAN, A.G.A	// 0 //	LOD20240000172C202500174
186	D-WA/14815/2025	SUKANTILATA DAS VS STATE OF ODISHA	SIBA SANKAR SAMANTARAY	// 0 //	
187	D-WA/14930/2025	CHAMELI ROUT VS CUTTACK BAR ASSOCIATION, CUTTACK	DR.SUJATA DASH	// 0 //	
188	D-WA/14985/2025	LAXMIPRIYA BARAL VS STATE OF ODISHA	LALIT KUMAR MAHARANA	// 0 //	
189	D-WA/15006/2025	AMRUTANKA DAS VS SNEHALATA DAS	MAMATA MISHRA	// 0 //	
190	D-WA/15009/2025	ZONAL MANAGER, UCO BANK ZONAL OFFICE, BALASORE VS PABITRA JENA	ABHINAV BHUSAN SWAIN	// 0 //	
191	D-WP(C)/14772/2025	UMARANI MOHAPATRA VS STATE OF ODISHA	TAPAN KUMAR MANDAL	// 0 //	
192	D-WP(C)/14773/2025 WP(C)/10241/2025	MAYADHAR BINDHANI VS STATE OF ODISHA	ANJAN KUMAR BISWAL	// 0 //	
193	D-WP(C)/14776/2025	PUSPANJALI SUNDHI	SUBHASREE MOHANTY	//	

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	WP(C)/10266/2025	VS STATE OF ODISHA	VS	0 //	
194	D-WP(C)/14777/2025	MALATI SAHU VS STATE OF ODISHA	MANAS RANJAN BADAJENA VS	// 0 //	
195	D-WP(C)/14778/2025 WP(C)/10268/2025	SK NURUL HAQUE VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //	
196	D-WP(C)/14782/2025	G.ANANDA DORA VS ORISSA STATE ROAD TRANSPORT CORPORATION	KAMALAKANTA NAYAK VS	// 0 //	
197	D-WP(C)/14783/2025	SHREE SIDHI VINAYAK BUILTCON PVT. LYD., KHURDA VS SATYAKAM DASH	MANOJ RANJAN SUBUDHI VS	// 0 //	
198	D-WP(C)/14784/2025	JITEN DURIA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //	
199	D-WP(C)/14786/2025	BHAGIRATHI JENA VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	// 0 //	AOR20230000709C202500011
200	D-WP(C)/14787/2025	PRAFULLA KUMAR SAHU VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //	
201	D-WP(C)/14788/2025	RNP INFRA (A UNIT OF M/S RAGHUNATH PANDA AND SONS PRIVATE LIMITED), BBSR VS STATE OF ODISHA	VS	// 0 //	
202	D-WP(C)/14789/2025	RAMA CHANDRA BISWAL VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //	
203	D-WP(C)/14790/2025 WP(C)/10259/2025	BIMAL PRASANNA MOHAPATRA VS STATE OF ODISHA	DEBASISH SAMAL VS	// 0 //	
204	D-WP(C)/14791/2025 WP(C)/10256/2025	DR. MANOJ KUMAR V @ DR. V. MANOJ KUMAR VS	AVIJIT MISHRA VS	// 0	

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205	D-WP(C)/14792/2025	STATE OF ODISHA BHARAT CHANDRA SAHOO VS	LALATENDU SAMAL VS	// // 0	
206	D-WP(C)/14793/2025	STATE OF ODISHA BUDHIA DAKUA VS	LALATENDU SAMAL VS	// // 0	
207	D-WP(C)/14795/2025	STATE OF ODISHA MIHIR KUMAR PAL VS	LALATENDU SAMAL VS	// // 0	
208	D-WP(C)/14796/2025	STATE OF ODISHA SANTANU KUMAR KHUNTIA VS	LALATENDU SAMAL VS	// // 0	
209	D-WP(C)/14798/2025	STATE OF ODISHA OKILA SAHU VS	SATRUGHNA DASH (A) VS	// // 0	AOR20220001212C202500008
210	D-WP(C)/14799/2025	STATE OF ODISHA ASITA KUMAR NAYAK VS	SARADA DASH VS	// // 0	
211	D-WP(C)/14800/2025	STATE OF ODISHA BATAKRUSHNA MALLIK VS	PRAMOD KUMAR ROUT VS	// // 0	
212	D-WP(C)/14801/2025	SONALI MALIKA MAMINA KALABATI SATPATHY VS	RITURANJAN CHHOTARAY VS	// // 0	AOR20220003344C202500026
213	D-WP(C)/14803/2025	STATE OF ODISHA ODISHA LIFT IRRIGATION CORPORATION LTD., KHURDA VS	AKSHAYA KUMAR PANDEY VS	// // 0	
214	D-WP(C)/14804/2025	STATE BANK OF INDIA, BBSR ODISHA LIFT IRRIGATION CORPORATION LTD VS	AKSHAYA KUMAR PANDEY VS	// // 0	
215	D-WP(C)/14805/2025	STATE BANK OF INDIA BHUBANESWAR ODISHA LIFT IRRIGATION CORPORATION LTD., BBSR VS	AKSHAYA KUMAR PANDEY VS	// // 0	
		STATE BANK OF INDIA, REGIONAL RESEARCH LABORATORY CAMPUS BRANCH, BBSR		//	

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216	D-WP(C)/14806/2025	ODISHA LIFT IRRIGATION CORPORATION LTD VS STATE BANK OF INDIA BHUBANESWAR	AKSHAYA KUMAR PANDEY VS	// ()	
217	D-WP(C)/14807/2025	ODISHA LIFT IRRIGATION CORPORATION LTD., BBSR VS STATE BANK OF INDIA, REGIONAL RESEARCH LABORATORY CAMPUS BRANCH, BBSR	AKSHAYA KUMAR PANDEY VS	// ()	
218	D-WP(C)/14808/2025	SUDARSHAN BARIK VS SECRETARY CDA CUTTACK	CHITTA RANJAN PATTNAIK VS	// ()	
219	D-WP(C)/14809/2025	KABITA GUMANASINGH VS STATE OF ODISHA	SAIBRATA RATH VS	// ()	
220	D-WP(C)/14810/2025	NIRANJAN MOHANTY VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	// ()	AOR20220003344C202500027
221	D-WP(C)/14811/2025	CHIEF MANAGER CUM AUTHORISED OFFICER, STATE BANK OF INDIA, BBSR VS THE COLLECTOR AND DISTRICT MAGISTRATE, JAGATSINGHPUR	CHITTA RANJAN PATTNAIK VS	// ()	
222	D-WP(C)/14813/2025	PURNA CHANDRA DHIR DEO SAMANTA VS STATE OF ODISHA	SAROJ KUMAR MOHANTY VS	// ()	
223	D-WP(C)/14814/2025	ANCHALIKA BIGYAN HIGHER SECONDARY SCHOOL, BIRGATA, KHORJASHI VS STATE OF ODISHA	PRABIR KUMAR MOHANTY VS	// ()	
224	D-WP(C)/14817/2025	PRASAN @ PRASANNA KHAMARI VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// ()	
225	D-WP(C)/14819/2025	LUCKY TRANSPORT AND TRADING CO., CUTTACK VS STATE OF ODISHA	SOUMYA DEV RAY VS	// ()	
226	D-WP(C)/14820/2025	DEVENDAR SINGH SACHAR VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// ()	AOR20220001523C202500042
227	D-WP(C)/14821/2025	BIBHU PADARBINDA SAMANTARAY	KAMALAKANTA NAYAK	//	

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228	D-WP(C)/14822/2025	VS CHAIRMAN CUM MANAGING DIRECTOR OSRTC TAPAN KUMAR SAHU	VS BHUBANESWAR NIRMAL RANJAN ROUSTRAY	() // //	AOD20240000714C202500010
229	D-WP(C)/14823/2025	VS UNION OF INDIA JITENDRA PRADHAN	VS BIRAJA PRASANNA DAS	() // //	
230	D-WP(C)/14824/2025	VS STATE OF ODISHA BISHNU CHARAN BISOI	VS BIRAJA PRASANNA DAS	() // //	
231	D-WP(C)/14825/2025	VS STATE OF ODISHA MALATI DAMBO	VS KRANTI PRABHA MUKHI	() // //	
232	D-WP(C)/14826/2025	VS STATE OF ODISHA SANJUKTA DEI	VS LALITA NARAYAN PATNAIK	() // //	
233	D-WP(C)/14827/2025	VS STATE OF ODISHA DUSHMANTA SAHU	VS MANOJA KUMAR KHUNTIA	() // //	
234	D-WP(C)/14828/2025	VS STATE OF ODISHA AMIYA KUMAR BARIK	VS RAMA CHANDRA JENA	() // //	
235	D-WP(C)/14830/2025	VS STATE OF ODISHA MANAS KUMAR MOHAPATRA	VS SHANTI PRAKASH MOHANTY	() // //	
236	D-WP(C)/14831/2025	VS STATE OF ODISHA THE DEPUTY SECRETARY TO GOVT SASHIDHAR MOHANTA	VS DIPTI RANJAN BHOKTA	() // //	
237	D-WP(C)/14832/2025	VS STATE OF ODISHA SUMITA PRIYADARSHINI	VS KASHINATH PATTANAIK	() // //	
238	D-WP(C)/14835/2025	VS STATE OF ORISSA JAYANTA SAMANTARAY	VS SUDEEP KUMAR SARANGI	() // //	

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239	D-WP(C)/14837/2025	STATE OF ORISSA M/S HARI OM A PARTNERSHIP FIRM, SUNDREGARHASIT KUMAR DASH VS	VS	// // 0	
240	D-WP(C)/14839/2025	COOMMISSIONER, GST AND CENTRAL EXCISE, ROURKELA SUVENDU MISHRA VS	BHAGABAN BEHERA VS	// // 0	
241	D-WP(C)/14841/2025	THE STATE OF ODISHA MAMATA MOHAPATRA VS	SUNIL KUMAR PANDA VS	// // 0	
242	D-WP(C)/14842/2025	THE STATE OF ODISHA RAMA CHANDRA MOHANTY VS	NALINI KANTA DASH VS	// // 0	
243	D-WP(C)/14843/2025	DEBTS RECOVERY TRIBUNAL, CUTTACK DR. BIPRA CHANDRA MOHAKUDA VS	SATYA RANJAN MOHAPATRA VS	// // 0	
244	D-WP(C)/14844/2025	THE STATE OF ODISHA M/S HARI OM VS	ASIT KUMAR DASH VS	// // 0	
245	D-WP(C)/14845/2025	COMMISSIONER GST AND CENTRAL EXCISE , ROURKELA TRIVENI AUTOMOBILES, CHOUDWAR, CUTTACK VS	SANGITA MOHANTY VS	// // 0	
246	D-WP(C)/14846/2025	STATE OF ODISHA BHAGABAN MOHARANA VS	BHARAT CHANDRA PANDA VS	// // 0	
247	D-WP(C)/14847/2025	STATE OF ODISHA P. PARSURAM PATRO VS	GUNAKAR MISHRA VS	// // 0	AOD20220001937C202500001
248	D-WP(C)/14849/2025	GARRISON ENGINEER MILITARY ENGINEER SERVICES PURNA CHANDRA NAYAK VS	DR.PURUSOTTAM CHULI VS	// // 0	
249	D-WP(C)/14851/2025	STATE OF ODISHA N.N.SINGH AND BROTHERS VS	JAGAMOHAN PATTANAIAK VS	// // 0	AOR20220001586C202500032
		UNION OF INDIA		//	

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250	D-WP(C)/14852/2025	INSTITUTE OF ENGINEERING AND MANAGEMENT VS CENTRAL BOARD OF DIRECT TAXES	JAGAMOHAN PATTANAİK VS	// 0 //	AOR20220001586C202500033
251	D-WP(C)/14853/2025	SASMITA DAS VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //	
252	D-WP(C)/14855/2025	IPSITA PATRA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //	
253	D-WP(C)/14857/2025	M/S ABC TRANSCARRIERS PVT. LTD., KHORDHA VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //	
254	D-WP(C)/14859/2025	SAROJ KUMAR PUROHIT VS STATE OF ODISHA	SWADHIN KESARI SINGH VS	// 0 //	
255	D-WP(C)/14860/2025	SATYABRATA PATRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
256	D-WP(C)/14861/2025	SANJAY KUMAR SINGH VS STATE OF ODISHA	SWADHIN KESARI SINGH VS	// 0 //	
257	D-WP(C)/14862/2025	CHANDAN KUMAR PARIJA VS STATE OF ODISHA	SUKANT KUMAR NAYAK VS	// 0 //	
258	D-WP(C)/14863/2025	JADUMANI MUNDA VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //	
259	D-WP(C)/14864/2025	HARISH CHANDRA SAHU VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //	AOR20240000732C202500008
260	D-WP(C)/14865/2025	DHANESWAR KUNDA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
261	D-WP(C)/14866/2025	ANNAPURNA DALEI	AMIYA KUMAR MOHANTY	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/14867/2025	JYOTSNARANI DASH	JANMEJAY DASH	//	
		VS	VS	0	
		PRINCIPAL COMMISSIONER OF INCOME TAX, BBSR 1, KHURDA		//	
263	D-WP(C)/14869/2025	JAYARAM SAHOO	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/14871/2025	KESHAB CHANDRA SAHOO	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/14873/2025	M/S. KALINGA POLYPACK PVT. LTD., KHURDA	BIGYAN KUMAR SHARMA	//	
		VS	VS	0	
		CHIEF MANAGER-CUM-AUTHORISED OFFICER, UNION BANK OF INDIA, BBSR		//	
266	D-WP(C)/14874/2025	RABINDRA KUMAR MAHARANA	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/14876/2025	M/S. SWASTIK STEVEDORES PVT LTD.	BHASKAR CHANDRA PANDA	//	AOR20220002374C202500055
		VS	VS	0	
		TAHASILDAR, BHUBANESWAR		//	
268	D-WP(C)/14877/2025	NAROTTAM JENA	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/14878/2025	MANJUBALA DAS	JANAKI KANTA MAHAPATRA	//	
		VS	VS	0	
		THE BRANCH MANAGER, INDUSLND BANK, CUTTACK		//	
270	D-WP(C)/14879/2025	DR.ANANDA CHARAN BHOLA	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/14880/2025	KAILASH CHANDRA BARIK	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
272	D-WP(C)/14882/2025	CHANDRAMANI SAHOO	BISHNU PRASAD RATH	//	
		VS	VS	0	

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273	D-WP(C)/14883/2025	STATE OF ODISHA NILA PRASAD MUND VS	DILLIP KUMAR MOHAPATRA VS	// // 0	
274	D-WP(C)/14885/2025	STATE OF ODISHA GANDHI PRADHAN VS	DILLIP KUMAR MOHAPATRA VS	// // 0	
275	D-WP(C)/14886/2025	STATE OF ORISSA SUSIL MEHER VS	PABITRA KUMAR NAYAK VS	// // 0	
276	D-WP(C)/14887/2025	THE ASSISTANT DIVISIONAL ENGINEER, JHARSUGUDA RAMESH CH DAS VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
277	D-WP(C)/14889/2025	STATE OF ODISHA PRAHALLAD BHUJABAL VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
278	D-WP(C)/14890/2025	STATE OF ODISHA PABITRA KUMAR MAHARANA VS	BISHNU PRASAD RATH VS	// // 0	
279	D-WP(C)/14891/2025	STATE OF ODISHA HURSHIKESH SWAIN VS	DILLIP KUMAR MOHAPATRA VS	// // 0	
280	D-WP(C)/14893/2025	STATE OF ORISSA PRADIPTA KUMAR KAR VS	DILLIP KUMAR MOHAPATRA VS	// // 0	
281	D-WP(C)/14894/2025	STATE OF ORISSA NARAYAN CHANDRA PANDA VS	SUDHANSHU SEKHAR PRATAP VS	// // 0	
282	D-WP(C)/14895/2025	STATE OF ODISHA KARTIK KUMAR NAYAK VS	DILLIP KUMAR MOHAPATRA VS	// // 0	
283	D-WP(C)/14896/2025	STATE OF ORISSA DR.GANGADHAR SAMANTARAY VS	SUDHANSHU SEKHAR PRATAP VS	// // 0	
		STATE OF ODISHA		//	

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284	D-WP(C)/14897/2025	AMLANJYOTI MAHANTA VS STATE OF ODISHA	SOURAV DAS VS	// 0 //	
285	D-WP(C)/14898/2025	DR. P.V.MANIBABU VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //	
286	D-WP(C)/14899/2025	DR.BABAJI CHARAN SAHOO VS STATE OF ODISHA	SUDHANSHU SEKHAR PRATAP VS	// 0 //	
287	D-WP(C)/14900/2025	JAYA PRAKASH NARAYAN BHATTRAY VS STATE OF ODISHA	RABINDRA KUMAR PATNAIK VS	// 0 //	
288	D-WP(C)/14901/2025	JAGADANANDA PATI VS STATE OF ODISHA	SUDHANSHU SEKHAR PRATAP VS	// 0 //	
289	D-WP(C)/14902/2025	M/S. NATH ENTERPRISES,DHENKANAL VS COMMISSIONER OF CT AND GST, ODISHA	KSHIROD KUMAR SAHOO VS	// 0 //	AOR20220001352C202500034
290	D-WP(C)/14903/2025	SUBHASMITA NAYAK @ NAIK VS STATE OF ODISHA	BIPLAB MOHANTY VS	// 0 //	
291	D-WP(C)/14904/2025	BIDYA GUPTA VS STATE OF ORISSA	UMA RANI PANDA VS	// 0 //	
292	D-WP(C)/14905/2025	JNANARANJAN MISHRA VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //	
293	D-WP(C)/14906/2025	RATIKANTA MOHANTY VS UNION OF INDIA	MANOJ KUMAR MOHANTY VS	// 0 //	
294	D-WP(C)/14907/2025	MAHANADI COALFIELDS LIMITED, ANGUL VS STATE OF ODISHA	HARIPAD MOHANTY VS	// 0 //	
295	D-WP(C)/14909/2025	SAMARENDRA JENA	TANMAY MISHRA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/14910/2025	MAMATA NAYAK	SOMANATH SATAPATHY	//	
		VS	VS	0	
		THE STATE OF ODISHA		//	
297	D-WP(C)/14911/2025	RASMITA MOHANTY	ADYASIDHI MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/14912/2025	TRILOCHAN ROUT	MANORANJAN MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/14913/2025	NISHAKAR KHUNTIA	TANMAY MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/14915/2025	SNEHALATA BEHERA	ABHIRAM SWAIN	//	
		VS	VS	0	
		THE STATE OF ODISHA		//	
301	D-WP(C)/14916/2025	JAYADEV PRADHAN	TANMAY MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/14917/2025	BIBUDHENDU MISHRA	DIPAK KUMAR DEY	//	
		VS	VS	0	
		COLLECTOR-CUM-DISTRICT MAGISTRATE, KEONJHAR		//	
303	D-WP(C)/14918/2025	HEMANTA KUMAR ROUT	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/14919/2025	KRUSHNA CHANDRA SAHOO	TANMAY MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/14920/2025	SWARNALATA DAS	BRAHMANANDA TRIPATHY	//	
		VS	VS	0	
		COMMISSIONER CONSOLIDATION, BBSR		//	
306	D-WP(C)/14921/2025	YARABA SRINIBASULU	ASHOK DAS	//	
		VS	VS	0	

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307	D-WP(C)/14922/2025	THE STATE OF ODISHA SUB PANCHANAN MOHANTY (RETD) VS UNION OF INDIA	SAMARENDRA BEURA VS	// // 0 //	AOR20220001771C202500011
308	D-WP(C)/14923/2025	HARAPRIYA NANDI VS COMMISSIONER OF CONSOLIDATION, BBSR	BRAHMANANDA TRIPATHY VS	// 0 //	
309	D-WP(C)/14924/2025	VADALA MUDI SRINIVAS RAO VS THE STATE OF ODISHA	ASHOK DAS VS	// 0 //	
310	D-WP(C)/14925/2025	SUBRAT KUMAR SAHU VS COMMISSIONER ENDOWMENT , BHUBANESWAR	SATYJIT MAHAPATRA VS	// 0 //	
311	D-WP(C)/14926/2025	PRADEEP KUMAR NANDY VS COMMOSSIONER CONSOLIDATION, BBSR	BRAHMANANDA TRIPATHY VS	// 0 //	
312	D-WP(C)/14928/2025	VADALA MUDI PRASAD VS THE STATE OF ODISHA	ASHOK DAS VS	// 0 //	
313	D-WP(C)/14929/2025	PRADEEP KUMAR NANDI @ NANDY VS COMMISSIONER CONSOLIDATION, BBSR	BRAHMANANDA TRIPATHY VS	// 0 //	
314	D-WP(C)/14931/2025	BISWAMITRA SUNA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
315	D-WP(C)/14933/2025	HARAPRIYA NANDI VS COMMISSIONER CONSOLIDATION, BBSR	BRAHMANANDA TRIPATHY VS	// 0 //	
316	D-WP(C)/14935/2025	VADALA MUDI SRINIVAS RAO VS THE STATE OF ODISHA	ASHOK DAS VS	// 0 //	
317	D-WP(C)/14936/2025	PRATAP KUMAR NANDY VS COMMISSIONER CONSOLIDATION	BRAHMANANDA TRIPATHY VS	// 0 //	

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318	D-WP(C)/14937/2025	RAJESH GADODIA VS ASSISTANT COMMISSIONER OF INCOME TAX	KSHIROD KUMAR SAHOO VS	// 0 //	AOR20220001352C202500035
319	D-WP(C)/14940/2025	SURYAMANI MEHER VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //	
320	D-WP(C)/14941/2025	MANOJ KUMAR MISHRA VS STATE OF ODISHA	DEBABRATA DAS VS	// 0 //	
321	D-WP(C)/14943/2025	KUNAL KUMAR KHETI VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //	
322	D-WP(C)/14944/2025	BHARATI NAIK VS STATE OF ORISSA	SIDHARTHA DAS VS	// 0 //	
323	D-WP(C)/14945/2025	V.KANYA KUMARI VS BRANCH MANAGER URBAN COOPERATIVE BANK LTD	SAMVIT MOHANTY VS	// 0 //	
324	D-WP(C)/14946/2025	M/S. GRAPHITES INDIA LIMITED, POWMEX STEELS DIVISION, CUTTACK VS PRESIDING OFFICER, LABOUR COURT, SAMBALPUR	ANAND KUMAR VS	// 0 //	
325	D-WP(C)/14947/2025	GITANJALI BEURIA VS THE MANAGER, UNION BANK OF INDIA, C.D.A., CUTTACK	GOPAL CHARAN MOHANTY VS	// 0 //	
326	D-WP(C)/14949/2025	LAND ACQUISITION OFFICER, BARGARH VS RATNAMANI BUDEK	AJODHYA RANJAN DASH, A.G.A VS	// 0 //	LOD20240000200C202500188
327	D-WP(C)/14950/2025	M/S LP ASSOCIATES, BBSR VS THE PRINCIPAL COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, BBSR	ASIT KUMAR DASH VS	// 0 //	
328	D-WP(C)/14951/2025	M/S SARALA ENGINEERING WORKS VS THE COMMISSIONER CT AND GST , ODISHA	SANTOSH KUMAR MISHRA VS	// 0 //	
329	D-WP(C)/14952/2025	TAPAS RANJAN GHADEI	ADYASIDHI MISHRA	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
330	D-WP(C)/14954/2025	M/S. PACIFIC INTERNATIONAL PVT. LTD., ROURKELA	CHITTA RANAJAN DAS	//	
		VS	VS	()	
		COMMISSIONER (APPEAL), GST, CENTRAL EXCISE AND CUSTOMS, CENTRAL REVENUE BUILDING, BBSR		//	
331	D-WP(C)/14955/2025	MURSID ALI KHAN	BHAWANI SANKAR PANIGRAHI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-WP(C)/14956/2025	BIJAY SUKLA	TANMAY MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-WP(C)/14957/2025	BANISHREE VIDYA MANDIR, GANJAM	DEEPALI MAHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-WP(C)/14958/2025	M/S. PACIFIC INTERNATIONAL, ROURKELA	CHITTA RANAJAN DAS	//	
		VS	VS	()	
		COMMISSIONER (APPEAL), GST, CENTRAL EXCISE AND CUSTOMS, CENTRAL REVENUE BUILDING, BBSR		//	
335	D-WP(C)/14960/2025	LAXMIDHAR BINDHANI	PRAVAT KUMAR MUDULI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-WP(C)/14961/2025	ULASH CHANDRA BISWAL	SIDHANT DWIBEDI	//	AOR20220001213C202500018
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-WP(C)/14962/2025	SANGRAM MOHANTY	PRINCE PATNAIK	//	
		VS	VS	()	
		THE STATE OF ODISHA		//	
338	D-WP(C)/14963/2025	DILLPI KUMAR MOHAPATRA	MAHENDRA KUMAR SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-WP(C)/14964/2025	KAILASH CHANDRA MAHAPATAR	RABI NARAYAN BEHERA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-WP(C)/14965/2025	HAREKRISHNA BHANJA	AMITAV TRIPATHY	//	
		VS	VS	()	

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341	D-WP(C)/14966/2025	STATE OF ORISSA JASOBANTA BEHERA VS	PRAVAT KUMAR NAYAK VS	// // 0	
342	D-WP(C)/14967/2025	STATE TRANSPORT AUTHORITY, ODISHA, CUTTACK M/S SHREE TIRUPATI TRANSPORT PRIVATE LIMITED	DISHREE TRIPATHY VS	// // 0	
343	D-WP(C)/14968/2025	ADDL COMMISSIONER CT AND GST OFFICER , JHARSUGUDA CIRCLE SWARUPA CHHOTARAY VS	BIPLABA P.B. BAHALI VS	// // 0	
344	D-WP(C)/14969/2025	STATE OF ODISHA SURESH CHANDRA BEHERA VS	JITENDRA KUMAR LENKA VS	// // 0	
345	D-WP(C)/14972/2025	STATE OF ODISHA DEBESH CHANDRA DAS VS	BIDYALOK MOHAPATRA VS	// // 0	
346	D-WP(C)/14973/2025	STATE OF ODISHA MINATI MISHRA VS	SOMANATH NANDA VS	// // 0	
347	D-WP(C)/14975/2025	STATE OF ODISHA NARENDRA KUMAR PRAHARAJ VS	JAYDEEP PAL VS	// // 0	
348	D-WP(C)/14976/2025	STATE OF ODISHA RABI NAIK VS	BIDYALOK MOHAPATRA VS	// // 0	
349	D-WP(C)/14977/2025	STATE OF ODISHA SIMANCHOLA BEHERA VS	SOUMYA RANJAN MOHANTY VS	// // 0	
350	D-WP(C)/14980/2025	PUNJAB BATIONAL BANK, BERHAMPUR GURUDATTA NAIK VS	SUSHANTA KUMAR JOSHI VS	// // 0	
351	D-WP(C)/14981/2025	STATE OF ODISHA MUNCI ABDUL SARFARAJ ALI VS	JAYDEEP PAL VS	// // 0	
		STATE TRANSPORT AUTHORITY, ODISHA, CUTTACK		//	

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352	D-WP(C)/14982/2025	K.KUNI VS UNION OF INDIA	SANJIB KUMAR BHANJADEO VS	// 0 //	
353	D-WP(C)/14987/2025	SUMAN MAHAUTY VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //	
354	D-WP(C)/14988/2025	SUVENDU MAHAPATRA VS CUTTACK DEVELOPMENT AUTHORITY, CUTTACK	AMITABH MISHRA VS	// 0 //	
355	D-WP(C)/14989/2025	SEKHAR KESHARI ARUKHA VS STATE OF ODISHA	RAJESH RANJAN SAHOO VS	// 0 //	
356	D-WP(C)/14992/2025	JHINTIKESWAR SELF HELP GROUP, CUTTACK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
357	D-WP(C)/14993/2025	JAGANNATH BEHERA VS UNION OF INDIA	JAJATI KESHARI KHUNTIA VS	// 0 //	
358	D-WP(C)/14995/2025	DIPAK KUMAR PRUSTY VS EXECUTIVE OFFICER CHOUDWAR MUNICIPALITY	DIPTI RANJAN BHOKTA VS	// 0 //	
359	D-WP(C)/14997/2025	PADMA LOCHAN BAG VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //	
360	D-WP(C)/14998/2025	DIPAK KUMAR @ KUMAR PRUSTY VS EXECUTIVE OFFICER, CHOUDWAR MUNICIPALITY, CUTTACK	DIPTI RANJAN BHOKTA VS	// 0 //	
361	D-WP(C)/15001/2025	RAJ KUMAR TIBREWAL VS STATE BANK OF INDIA	AMIT KUMAR DAS VS	// 0 //	
362	D-WP(C)/15002/2025	DIPAK KU @ KUMAR PRUSTY VS EXECUTIVE OFFICER, CHOUDWAR MUNICIPALITY, CUTTACK	DIPTI RANJAN BHOKTA VS	// 0 //	
363	D-WP(C)/15008/2025	SADASHIBA DAS	BISWARANJAN PARAMGURU	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/11136/2025	MIR SABIR	BHARAT JALLI	GOP /87 /2025	AOD20240000581C202500048
	ABLAPL/4235/2025	VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/11137/2025	SANJAY PUJARI	SWARAJ PATEL	LEPHRIPADA /224 /2024	AOR20220000246C202500026
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/11139/2025	MILAN SAHU	KAPILA CHARAN NAYAK	MAHANGA /348 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/11141/2025	SURESH CHANDRA BHUYAN	SAROJ KUMAR DASH	NIHALPRASAD /57 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/11145/2025	AMIT KUMAR SWAIN @ AMIT KU. SWAIN	JYOTIRMAYA SAHOO	KHALLIKOTE /984 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/11149/2025	BALARAM SAHOO	BIJAY JENA	BAGHAMARI /43 /2025	
	ABLAPL/4220/2025	VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/11150/2025	SAMARESH CHHOTARAY	BIJAY JENA	BAGHAMARI /44 /2025	
	ABLAPL/4222/2025	VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/11168/2025	TRILOCHAN MISHRA	S.SUDHANSU KUMAR SUBUDHI	TIRTOL /504 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/11171/2025	RAKESH RANJAN BEHERA	KARTIK CHANDRA TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/11174/2025	SOUMYA RANJAN BARAL	NISHIKANTA MISHRA	CAPITAL P.S. /130 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/11176/2025	SAGAR JENA	TANMAYA KUMAR MOHANTY	CHANDRASEKHARPUR /115 /2025	
		VS	VS	()	

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375	D-ABLAPL/11177/2025	STATE OF ODISHA BABU @ HARISCHANDRA BAL VS	PRADEEP KUMAR DAS VS	// BANSADA /81 /2025 ()	AOR20220001207C202500054
376	D-ABLAPL/11181/2025	STATE OF ODISHA PRADEEP KUMAR DALAI @ RANGU VS	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// FATEGARH /94 /2025 ()	
377	D-ABLAPL/11182/2025	STATE OF ODISHA SARASWATI MALLICK VS	BYOMAKESH TRIPATHY VS	// / 0 ()	
378	D-ABLAPL/11183/2025	STATE OF ODISHA PUSPALATA DALEI VS	BIKRAM CHANDRA GHADEI VS	// REMUNA /55 /2025 ()	
379	D-ABLAPL/11184/2025	STATE OF ODISHA KALIA @ KHIROD KUMAR NAYAK VS	SK. ZAFARULLA VS	// NILGIRI /125 /2025 ()	
380	D-ABLAPL/11185/2025	STATE OF ODISHA BHABAGRAHI ACHARYA VS	KUMAR KASHYAP VS	// NILGIRI /53 /2025 ()	AOR20230000401C202500009
381	D-ABLAPL/11186/2025	STATE OF ODISHA SUSANTA SAHOO @ KANA SUSA VS	LAXMIDHAR MAHAPATRA VS	// BALIANTA P.S. /128 /2025 ()	
382	D-ABLAPL/11188/2025	STATE OF ODISHA MUNA MALIK @ MUNNA MALIK VS	DEBASIS MISHRA VS	// JENAPUR /122 /2025 ()	AOR20230001300C202500032
383	D-ABLAPL/11189/2025	STATE OF ODISHA RAJA @ RAMAKANTA PATRA VS	BISWARANJAN DALAI VS	// CUTTACK SADAR /275 /2025 ()	AOR20220003722C202500050
384	D-ABLAPL/11190/2025	STATE OF ODISHA HUSNA BIBI @ HOSNA BIBI VS	DEBASIS MISHRA VS	// BALICHANDRAPUR /98 /2025 ()	AOR20230001300C202500031
385	D-ABLAPL/11195/2025	STATE OF ODISHA KHIROD BIHARI NAIK @ KHIROD NAIK VS	REENA NAYAK VS	// / 0 ()	
		STATE OF ODISHA		//	

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386	D-ABLAPL/11197/2025	MANGULU @ MADHABANANDA SWAIN VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	MOTANGA /144 /2025 () //	
387	D-ABLAPL/11198/2025	KHAGESWAR MALIK VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	PATTAMUNDAI RURAL PS /59 /2025 () //	
388	D-ABLAPL/11199/2025	KRUSHNA BADANAYAK VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	CHITRAKONDA /110 /2024 () //	
389	D-ABLAPL/11200/2025	SOUMYA RANJAN MALLIK @ SYOMYA RANJAN MALLIK VS STATE OF ODISHA	ARIJEET MISHRA VS	RAJKANIKA /106 /2025 () //	
390	D-ABLAPL/11201/2025	PRABHAT RANJAN OJHA VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	BYREE /27 /2025 () //	
391	D-ABLAPL/11203/2025	SOUMYA RANJAN MALLIK @ SYOMYA RANJAN MALLIK VS STATE OF ODISHA	ARIJEET MISHRA VS	RAJKANIKA /109 /2025 () //	
392	D-ABLAPL/11204/2025	KALIKA SWAIN @ MANORAMA PRADHAN VS STATE OF ODISHA	ARIJEET MISHRA VS	BANKI /104 /2025 () //	
393	D-ABLAPL/11207/2025	SUMANTA PUHAN VS STATE OF ODISHA	ARIJEET MISHRA VS	TOMKA /36 /2025 () //	
394	D-ABLAPL/11208/2025	RANJAN PADIARI @ RANJAN KUMAR PADIHARI VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE MAHILA /38 /2025 () //	
395	D-ABLAPL/11210/2025	RANJAN RAI VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	ORIENT /53 /2025 () //	
396	D-ABLAPL/11212/2025	SIBA PRASAD DUBEY VS STATE OF ODISHA	KASHINATH PATTANAIAK VS	BALICHANDRAPUR /102 /2025 () //	
397	D-ABLAPL/11213/2025	PABITRA KUMAR MOHAPATRA	SANTOSH KUMAR MOHANTY	DHENKANAL TOWN /130 /2023	AOR20220000053C202500039

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		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/11215/2025	FAGU @ DHUSASAN SWAIN	NIRMAL RANJAN ROUSTRAY	DHARMASALA /45 /2025	AOD20240000714C202500011
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/11220/2025	RAKESH SUTAR @ RAKA	PRAKASH CHANDRA DASH	MARSHAGHAI /93 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/11221/2025	BISWAPRAKASH @ BABUL @ BISWA RANJAN SANDHIA	PRAKASH CHANDRA DASH	PATTAMUNDAI RURAL PS /71 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/11224/2025	RABINDRA CHHATAR	NIRAJ KUMAR SETHI	BHEDEN /62 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/11229/2025	RANJAN BEHERA	ARIJEET MISHRA	//0	
		VS	VS	()	
		UNION OF INDIA (RAILWAY)		//	
403	D-ABLAPL/11230/2025	PABITRA KUMAR ROUL	JAYANTA KUMAR MAJHI	BASTA /106 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/11233/2025	ABHISHEK BHATACHARYA	SATYA RANJAN MULIA	PURIGHAT /298 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/11237/2025	PURNIMA PATRA @ MOHINI	AMLAN SHAKTI PAUL	INFOVALLY UPD BHUBANESWAR /60 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/11238/2025	HEMANTA KUMAR SETHY @ BABUA	GYANA RANJAN SETHI	BALICHANDRAPUR /74 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/11240/2025	ASHISH KUMAR DAS @ ASHIS KUMAR DASH	TANMAYA KUMAR MOHANTY	BALIANTA P.S. /453 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/11242/2025	JITU @ JITENDRA KUMAR NAIK	ASUTOSH TRIPATHY	CHHENDIPADA /143 /2025	AOR20220001648C202500046
		VS	VS	()	

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409	D-ABLAPL/11244/2025	STATE OF ODISHA NATABAR ROUT VS	JYOTIRMAYA SAHOO VS	// KHURDA SADAR /99 /2025 ()	
410	D-ABLAPL/11247/2025	STATE OF ODISHA BIKRAM KUMAR SUNDARAY VS	JYOTIRMAYA SAHOO VS	// KHURDA VIGILANCE /95 /2025 ()	
411	D-ABLAPL/11252/2025	STATE OF ODISHA DEEPAK HARIPAL VS	PRASANNA KUMAR MISHRA VS	// SONEPUR /277 /2023 ()	
412	D-ABLAPL/11253/2025	STATE OF ODISHA V RAJESH @ RAJESH HANTAL VS	MANORANJAN PADHY VS	// MACHHKUND /17 /2011 ()	AOD20220003086C202500071
413	D-ABLAPL/11257/2025	STATE OF ODISHA MD. JAVED VS	BIJAYA KUMAR RAGADA VS	// DHANUPALI /528 /2024 ()	
414	D-ABLAPL/11262/2025	STATE OF ODISHA NIRAJ KUMAR TIWARI VS	LALATENDU SAMANTARAY VS	// BAMBARI /22 /2025 ()	
415	D-ABLAPL/11268/2025	STATE OF ODISHA BIBHUTI @ BIBHUTI BHUSAN DAS VS	BAIJAYANTI MOHANTY VS	// TIRTOL /167 /2023 ()	
416	D-ABLAPL/11270/2025	STATE OF ODISHA L. KISHORE KANNAN VS	KULDEEP MOHANTY VS	// KHANTAPADA /67 /2025 ()	AOD20240000012C202500078
417	D-ABLAPL/11277/2025	STATE OF ODISHA RABINDRA PANIGRAHI @ RABINDRA KUMAR PANIGRAHI VS	RYANKRISHNA MOHAPATRA VS	// DHUSURI /53 /2025 ()	
418	D-ABLAPL/11278/2025	STATE OF ODISHA SWARNALATA PATRO VS	BIJAYA KUMAR RAGADA VS	// SAMBALPUR TOWN /99 /2025 ()	
419	D-ABLAPL/11279/2025	STATE OF ODISHA MOTIRAM SAHU VS	BHARAT BHUSAN ROURTRAY VS	// BIJEPUR /53 /2025 ()	
		STATE OF ODISHA		//	

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420	D-ABLAPL/11280/2025	PRASANTA DAS @ PRASANTA KUMAR DAS VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	KHAIRA /72 /2025 () //	
421	D-ABLAPL/11281/2025	HEMA @ SATYABHAMA MALLIK VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	BINJHARPUR /666 /2024 () //	
422	D-ABLAPL/11282/2025	BIKRAM DAS VS STATE OF ODISHA	NENTRANANDA BISWAL VS	BALIKUDA /49 /2025 () //	
423	D-ABLAPL/11285/2025	KUNA @ ANJAN KUMAR KHATOI VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PIPLI /194 /2025 () //	
424	D-ABLAPL/11286/2025	NARAYAN MALIK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	SORO /64 /2025 () //	AOR20220001558C202500076
425	D-ABLAPL/11289/2025	GIRISH CHANDRA DAS VS STATE OF ODISHA	NIRANJAN LENKA VS	/ /0 () //	
426	D-ABLAPL/11291/2025	SACHIN AGRAWAL VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	JONK /70 /2025 () //	
427	D-ABLAPL/11292/2025	PRASANTA KUMAR DAS VS STATE OF ODISHA	DOLAGOBINDA MOHAPATRA VS	RAGHUNATHPUR /63 /2025 () //	AOR20230000065C202500007
428	D-ABLAPL/11298/2025	HIRA NAYAK @ LILI NAYAK @ HEERA VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	MANCHESWAR P.S. /10 /2025 () //	
429	D-ABLAPL/11303/2025	PRAFULLA KUMAR SAHOO VS STATE OF ODISHA	SAMVIT MOHANTY VS	BALIKUDA /177 /2024 () //	
430	D-ABLAPL/11305/2025	BIPLAB MAHAPATRA @ BIPLAB MOHAPATRA VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	ANGUL TOWN /1335 /2020 () //	
431	D-ABLAPL/11310/2025	BIBHUTI SENAPATI	PRAVASH CHANDRA JENA	JALESWAR /184 /2025	

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		VS	VS	()	
432	D-ABLAPL/11311/2025	STATE OF ODISHA RABINARAYAN MOHANTA	RAJIV KUMAR MAHANTA	UDALA /326 /2023	AOR20220001662C202500008
		VS	VS	()	
433	D-ABLAPL/11316/2025	STATE OF ODISHA JYOTSNARANI DALAI	PRAVASH CHANDRA JENA	BHOGRAI /271 /2024	
		VS	VS	()	
434	D-ABLAPL/11317/2025	STATE OF ODISHA HARIBANDHU PRADHAN @ HARIA	AMLAN SHAKTI PAUL	INFOVALLY UPD BHUBANESWAR /60 /2025	
		VS	VS	()	
435	D-ABLAPL/11320/2025	STATE OF ODISHA BABU DAS	CHITTA RANJAN BEHERA	MAHILA P.S.(BBSR) /33 /2025	
		VS	VS	()	
436	D-ABLAPL/11322/2025	STATE OF ODISHA SHIBARAMA DHALL	BAIVAV MISHRA	Maitri Vihar PS /376 /2024	
		VS	VS	()	
437	D-ABLAPL/11323/2025	STATE OF ODISHA DIBYAJIT SUNDARAY	JYOTIRMAYA SAHOO	KHURDA SADAR /99 /2025	
		VS	VS	()	
438	D-ABLAPL/11324/2025	STATE OF ODISHA PRAMOD CHANADRA SINGH	JYOTIRMAYA SAHOO	KHURDA SADAR /99 /2025	
		VS	VS	()	
439	D-ABLAPL/11327/2025	STATE OF ODISHA ARUNA BARIK	SATYABRATA DASH	BHARATPUR PS /162 /2025	
		VS	VS	()	
440	D-ABLAPL/11329/2025	STATE OF ODISHA SUKANTI DAS	JAJATI KESHARI KHUNTIA	NILGIRI /338 /2023	
		VS	VS	()	
441	D-ABLAPL/11333/2025	STATE OF ODISHA BASANTA PRADHAN	AMIT KUMAR PATRA	BHARATPUR PS /25 /2025	
		VS	VS	()	
442	D-ABLAPL/11334/2025	STATE OF ODISHA JONAKI KARMAKAR	PRASANTA KUMAR SAHOO	EOW,BHUBANESWAR /4 /2025	
		VS	VS	()	

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443	D-ABLAPL/11338/2025	STATE OF ODISHA JALAL BEG @ BEG MIRZA JALAL VS	BIJAYA KUMAR RAGADA VS	// BHOGRAI /112 /2025 ()	
444	D-ABLAPL/11339/2025	STATE OF ODISHA DILBAR KHAN VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// BHOGRAI /112 /2025 () //	